

प्रकाशित इस समाचार की ओर दिलाया गया है कि उत्तर प्रदेश में बाराबंकी जिला माराफया को सप्लाई के लिए विद्युत में एक प्रमुख केंद्र बन गया है;

(ख) क्या सरकार को यह भी पता है कि वहां उत्पादित अधिकांश अफोम को विदेशों को तस्करी की जा रही है; और

(ग) यदि हां, तो उसकी तस्करी रोकने के लिए सरकार द्वारा क्या छंम कार्यवाही की गयी है ।

वित्त मंत्रालय में उपमंत्री (श्री मगनभाई बाराोट): (क) और (ख) जी, हां। नॉकिन सरकार को मिनो रिपोर्टों में यह पता नहीं चलता कि उत्तर प्रदेश का बाराबंकी जिला, विदेशों को चोरी छिपे अफोम और माफोम भंडारण का केंद्र बन गया है। अन्तर्राष्ट्रीय स्तर पर मादक-द्रव्यों के अवैध व्यापार में भारतीय मूल की अफोम या माफोम का जिक्र विग्नने ही आया है ।

(ग) अफोम की कायत कई सरकारी कई सरकारी नियंत्रण-पद्धतों के अन्तर्गत की जाती है । नारकोटिक्स आयुक्त, राज्यों के आवकारी विभाग तथा पुलिस एजेंसियों के निकट सहयोग में, इस संबंध में प्रभावी नियंत्रण रकूता है कि अफोम का व्यापार अवैध माध्यमों से न हो सके। सीमाशुल्क अधिकाारी भी, सीमा शिात जाच चौकियों और अन्तर्राष्ट्रीय हवाई अड्डों पर पूरी तरह से जाच कार्यवाहियां करतें हैं। नारकोटिक्स की तस्करी को कारगर ढंग में रोकने की दृष्टि से विदेशी प्रवर्तन-एजेंसियों के साथ निकट-सम्पर्क बनाए रखा जाता है।

Expansion of Bokaro Steel Plant

7380. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the second stage expansion of the Bokaro Steel Plant is proceeding as planned; and

(b) if there is delay, the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The Stage-II construction (expansion from 1.7 MT to 4.0 MT capacity) of Bokaro Steel Plant which, according to the original schedule, was to be completed by June, 1979 in respect of steel-making and by July, 1981 in respect of the cold rolling mill complex, is now expected to be completed by March, 1981 and March, 1983 respectively. These slippages have taken place, *inter-alia*, due to delay in the supply of equipment, periodical shortages of cement and diesel, and severe power cuts affecting adversely civil construction and structural erection works at site. The expansion of the Plant to a capacity of 2.5 MT was, however, completed and commissioned in the last quarter of 1978-79.

Regular Managing Director of N.T.C.

7381. SHRI SURYA NARAYAN SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there is no regular Managing Director of the National Textile Corporation Ltd., the holding company for a long time and the present incumbent looking after as Managing Director's functions is not even an empanelled Officer for the post; and

(b) if so, why this irregularity is continuing?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

Courtallam on AIR Man

7382. SHRI K. T. KOSALRAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether any action has been taken to bring Courtallam on all-India Tourist

map and for constructing a Dharamshala immediately as the first step in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): As Courtallam attracts domestic tourists, its development, including the construction of a dharamshala, would come within the purview of the State Government.

Construction Contracts in Iraq

7383. SHRI G. M. BANATWALLA: Will the Minister of COMMERCE be pleased to state:

(a) whether Indian firms both in public and private sectors have construction contracts in Iraq and have taken up some projects there;

(b) if so, the names and details of the projects and their value in Indian rupees;

(c) when these projects are likely to be completed; and

(d) measures being taken or contemplated to extend trade and technical relations with Iraq and to increase substantially India's participation in Iraq's developmental activities?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) and (c). A detailed tabulated statement is attached.

(d) Constant efforts are made through mutual discussions between the Governments of India and Iraq under the auspices of Indo-Iraq Joint Commission on Economic and Technical Cooperation for expanding and diversifying trade and economic relations. This is followed up by exchange of delegations by public and private organisations of the two countries.

Statement

S.No.	Project	Indian Company	Value Rs. million	Date of award	Date of completion
1	2	3	4	5	6
1.	Najaf-Kufa Sewerage Scheme	Bridge and Roof	38.4	1-1-78	1000 Days
2.	Amra Sewerage Scheme	Continental-construction Co.	62.4	15-4-78	3-9-80
3.	Northern Grain Silos	EPI	376.0	6-4-78	Dec. 1980
4.	Jalawla Bridge	IRCC	76.8	2-5-78	Nov. 1980
5.	Khidr Bridge	Shah Const. Co.	40.8	16-5-78	May 1980
6.	Hilla Bridge	Do.	16.8	24-5-78	May 1980
7.	Baghdad University Complex	NBCC	48.0	7-10-78	Apr. 1981
8.	Central Grain Silos	EPI	360.0	9-10-78	Aug. 1981
9.	Project Saad-3	EPI	360.0	12-10-78	Oct. 1980
10.	Baghdad Radio and Coloured Studios Expansion	EPI	115.2	Oct. 78	Dec. 1980
11.	Fender Piles on Muftiah Oil Jetty	Asia Foundations and Const. Pvt. Ltd. (AFCONS)	6.0	4-12-78	Aug. 1979